

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 55 of 2024(SZ)

In the matter of:

K. Koothaperumal,

Pudukottai

...Applicant

Versus

The District Collector,

Pudukottai district and others

...Respondent(s)

REPORT FILED BY THE 5TH RESPONDENT-
WATER RESOURCE DEPARTMENT, ARANTHANGI
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Through

Dr. D. Shanmuganathan

Standing Counsel for Tamil Nadu

National Green Tribunal

Southern Zone, Chennai

Date: 29.06.2025

BEFORE THE NATIONAL GREEN TRIBUNAL (SOUTH ZONE) AT CHENNAI**MEMORANDUM OF APPLICATION**

(Filed under section 18(1) Read with Section 14 of the NGT ACT 2010)

Original Application No. 55 of 2024 (SZ)

IN THE MATTER OF

K.Koothaperumal , (M/A Years)

S/O Karuppaiya, Kulathukudi iruppu,

Avudayarkoil taluk,

Pudukkottai District

Applicant

Vs

- 1 District Collector
District Collector Office,
Pudukkottai District – 610004
Email : collrtvr@nic.in Contact – 04366-22334
- 2 Revenue Divisional Officer
Aranthangi Revenue District
Pudukkottai District – 610004
Email : tvrdn.tnvr@nic.in Contact – 04366 – 240537
- 3 Tahsildar
Tahsildar Office ,
Aranthangi Taluk, Pudukkottai District – 610105
Email : tvrtlk.tntvr@nic.in Contact – 04366-222379
- 4 The Executive Engineer,
Water Resources Department,
Aranthangi, Pudukkottai District.
Email : setvr@tnebnet.org – 04366244099
- 5 The Assistant Engineer,
Public Work Department,
Water Resources Department, Aranthangi,
Pudukkottai District.

PRAYER :

The Applicant has filed the Original Application to direct the Respondents herein to remove the Encroachments in stream path of Perunavalur canal in Survey No. 114 to the extent of 43.54.00 ares , Survey No.118/9 , Survey No. 120/4 to the extent of 0.76.0 Ares, Survey No. 121/3,121/5, 121/6 and also in 10 NEERPIDI PURAMBOKE of survey No.136/13 to the extent of 0.50.00 , Survey No. 126 to the extent of 0.90.0 ares , Survey No. 127 to the Extent of 1.66.50 Hectares of Government land in Perunavalur Eri of Perunavalur Village of Aranthangi Taluk in Pudukkottai District.

**REPORT FILED ON BEHALF OF MYSELF, the 5th Respondent and the 4TH RESPONDENT ,
The Executive Engineer, Water Resources Department, Aranthangi, Pudukkottai District.**

I R.RAMAMOORTY , s/o Thiru S.RAMASAMY aged about 53 years , having office at Aranthangi, Pudukkottai do hereby solemnly state as follows.

I'm the Assistant Engineer, WRD , Irrigation Section, Aranthangi and filing this Action Taken Report on behalf of myself and the 4TH and 5th Respondents and as such I'm well acquainted with the facts of the case from the records.

It is Respectfully submitted that Perunavalur kanmoi is situated in Perunavalur village of Aranthangi Taluk of Pudukkottai District. This tank is under the Maintenance of Irrigation section , Aranthangi of South Vellar Basin Sub Division, Aranthangi of South Vellar Basin Division , Pudukkottai. This Tank has a water spread area of 56.00.00 Ha. and an Ayacut of 97.79.50 Ha. is benefitted by this tank. This tank has a Water users Association namely Perunavalur NeerinaI Payanpaduthuvor sangam.

It is Respectfully submitted that Perunavalur Eri pasanatharar sangam has given a representation on 29.09.2020 to the Assistant Engineer, Irrigation section , WRD , Aranthangi to remove the encroachments made in the water spread area and supply channel area of Perunavalur kanmoi in survey no. 114, 118/9, 120/4, 121/3, 121/5 , 121/6 , 121/10 , 136/13, 126 & 127. The Assistant Engineer , Irrigation section, Aranthangi has written to Tasildar , Aranthangi with a request to carry out detailed survey of the said survey numbers and provide the details of Encroachments in Form 1 stipulated in the TAMILNADU PROTECTION OF TANKS AND EVICTION OF ENCROACHMENTS ACT 2007 . Subsequently the Tasildar, Aranthangi has given the details of Encroachments made in this tank in SF Numbers SF NO. 114 and 121 of a total encroachment area of 6.35.50 Ha. by 21 number of encroachers and its supply channel in SF No. 126 , 127,136 and 118 of a total encroachment area 2.10.00 Ha. by 25 number of encroachers on 23.03.2022 .

It is Respectfully submitted that In continuation of the Form 1 statement provided by the Tasildhar, Aranthangi , Form II and Form III were given to the encroachers of the water spread area of the Perunavalur Tank as per schedule 1 by the Assistant Engineer , Aranthangi on 16.04.2022 in presence of VAO, Perunavalur . Consequently after giving sufficient time to the encroachers to make their representations , Encroachments of a total extent of 6.35.00 Ha. made by 21 Encroachers in the water spread area were removed by the WRD in presence of the Officials of the Revenue and Police Department on 17.05.2022 , 01.07.2022 and 15.07.2022 .

It is respectfully submitted that , By the time when efforts were taken to remove the encroachments made in the supply channel area in SF No. 126,127,136 & 118 , the encroachers had already disturbed the the demarcating stones of the surveyed portions and the WRD officials were not able to identify the demarcated area of the encroachments and hence it was not possible to carry out the process of eviction of encroachments. Mean while , the 21 encroachers whose encroachments were removed had re encroached the said areas and complaints have been registered with Inspector of police , Avudayarkoil by the Assistant Engineer, WRD, on 10.10.23 to initiate action against these Encroachers .

It is Respectfully submitted that In Pursuance of the **ORDERS of the National Green Tribunal , Southern Zone ,Chennai DATED 02.04.2024** , a letter has been communicated to The Tasildar , Aranthangi by the Assistant Engineer, WRD, Irrigation section, Aranthangi vide his Letter No. F 540/2020/ Encroachment /AE (Aranthangi) / Dated 22.04.2024 to carry out survey the SF No. 126, 127,118 &136 of Perunavalur Village , Aranthangi taluk of Pudukkottai District.

It is Respectfully submitted that ,The Tasildar , Aranthangi has given the details of 17 nos. of seasonal Encroachments to the extent of 1.615 Ha. in water spread area and supply channel area of Perunavalur kanmoi in survey no. 118, 126 , 127 & 136 in Form I and Subsequently ,the Assistant Engineer , Irrigation Section Aranthangi has issued Form II on 10.07.2024 and Form III on 18.07.2024 and 17 Nos. of Encroachments to the extent of 1.615 Ha. was Evicted on 21.08.2024 by the WRD with the support of Revenue and Police Departments.

Consequently the encroachments in SF NO. 114 & 121 to the extent of 6.35.5 Ha. made by 21 no. of encroachers as per the Form I details issued by the Tasildar , Aranthangi were removed with the support of Revenue and Police Departments on 19.09.24 & 20.09.2024 after issuing Form II & III to the encroachers on 10.09.2024.

It is Respectfully submitted that again the Encroachers have re encroached the above survey numbers and the Tasildar , Aranthangi has given the list of Re encroachers on 20.11.2024 and consequently a police complaint has been lodged to initiate appropriate legal action against the Re encroachers recently on 04.12.2024 & 5.03.2025 . The Inspector of Police , Avudayarkoil has requested Tasildar , Aranthangi on 04.12.2024 to identify the Encroachers so as to initiate the police action against them.

It is Respectfully submitted that in pursuance of the Directions given by the Honble NGT, SZ , Chennai proposal to desilt the Supply Channel of Perunavalur Kanmoi has been submitted to the Government and approved by the Government under Special Desilting Works 2025-26 at an Estimate cost of Rs. 8.50 lakhs and the Desilting work has been completed as on 20.05.2025.

It is Respectfully submitted that Further the Re Encroachment made by the encroachers in the Survey Nos 114, 121 to the total extent of 6.35.50 Ha. and survey nos. 118,126,127 & 136 to the extent of 1.615 Ha. have been completely removed with the assistance of Revenue and Police Department on 27.06.25. The photos taken during Eviction of Encroachment is submitted herewith for your kind perusal.

It is therefore prayed that this Hon'ble Tribunal may be pleased to accept this status Report on having removed the encroachments and action taken report on file and pass such further orders which it deem fit to the case and thus render justice.

Signed :



Date:

27-06-2025

VERIFICATION

I, R. RAMAMOORTY S/O S.RAMASAMY working as the Assistant Engineer, WRD, Irrigation Section , Aranthangi do hereby submit that the contents of the above reports are true to the best of my knowledge through records.



ASSISTANT ENGINEER, WRD,

IRRIGATION SECTION,

ARANTHANGI

Removal of Re Encroachments in Perunavalur Tank in Perunavalur village of Aranthangi Taluk in Pudukkottai District by the WRD with the Assistance of Revenue and Police Departments on 27.06.2025



BEFORE



DURING



AFTER

Removal of Re Encroachments in Perunavalur Tank in Perunavalur village of Aranthangi Taluk in Pudukkottai District by the WRD with the Assistance of Revenue and Police Departments on 27.06.2025



Removal of Re Encroachments in Perunavalur Tank in Perunavalur village of Aranthangi Taluk in Pudukkottai District by the WRD with the Assistance of Revenue and Police Departments on 27.06.2025

